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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH  
NEW DELHI.

O.A.No.1358/96

New Delhi: Dated 26th September, 1996.

HON'BLE MR. S.R.ADIGE MEMBER (A).

HON'BLE DR.A.VEDAVALLI MEMBER (J).

Shri Bindeshwar Singh,

S/9 Shri Sunder Singh,  
Worked as Mali T.V.Tower  
Pitampura, New Delhi,

R/o 347, Tirtnak Jain Nagar,  
Vill.Karala, Delhi-81

...Applicant.

By Advocate: Shri T.C.Agarwal.

Versus

Union of India through

1. Director General,  
Doordarshan, Mandi House,  
New Delhi-1.

2. Director,  
Doordarshan Kendra,  
Akashvani Bhavan,  
Parliament Street,  
New Delhi- 11 0001.

....Respondents.

By Advocate: Shri S.M.Arif.

JUDGMENT ( ORAL )

BY HON'BLE MR.S.R.ADIGE , MEMBER (A).

We have heard Shri T.C.Agarwal for the applicant and Shri S.M.Arif for the respondents.

2. We are informed that subsequent to the present OA being filed, the office of the Director (Engineering) TV Tower, Pitampura, under which the applicant was working, has become an independent office and the Director (Engg), has been declared as Controlling & Head of Office but it is not denied that he continues to be administratively under Respondent No.1 Director General, Doordarshan, Mandi House, New Delhi.

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3. Under the circumstance we dispose of this OA with a direction to the respondents that subject to the availability of work in the office where the applicant was earlier working i.e. TV Tower Pitampura, the respondents (which would include Director (Engg.) TV Tower Pitampura) should consider reengaging the applicant in preference to outsiders and those with overall lesser length of service and keeping in view the reservation policy of Government. Once the applicant is re-engaged, it is open to him to work out his rights in accordance with law.

4. The O.A. stands disposed of accordingly.  
No costs.

A. Vedavalli  
(Dr. A. Vedavalli)  
Member (J)

S. R. Adige  
(S. R. Adige)  
Member (A)

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